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No.K.13030/05/2022-US.II  
Government of India  
Ministry of Law and Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House,  
26, Man Singh Road,  
New Delhi-110 011.  
Dated 11<sup>th</sup> October, 2022.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Pankaj Mithal, Chief Justice of the High Court of J & K and Ladakh, as the Chief Justice of the High Court of Rajasthan and to direct him to assume charge of the office of the Chief Justice of the High Court of Rajasthan.

*MMP*  
*11/10/2022*

**(Rajinder Kashyap)**

Additional Secretary to the Government of India  
Tele: 23383037

To

The Manager,  
Government of India Press,  
Minto Road,  
**New Delhi.**

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DATED: 11.10.2022

**Copy to:-**

- 1 Shri Justice Pankaj Mithal, Chief Justice of the High Court of Jammu & Kashmir and Ladakh through the Registrar General, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
- 2 The Principal Secretary to Lt. Governor of Union Territory of Jammu and Kashmir, Jammu/Srinagar.
- 3 The Secretary to Lt. Governor, Union Territory of Ladakh, Leh.
- 4 The Secretary to Governor of Rajasthan, Jaipur.
- 5 The Secretary to Chief Minister of Rajasthan, Jaipur.
- 6 The Secretary to the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
- 7 The Secretary to the Acting Chief Justice of High Court of Rajasthan, Jodhpur.
- 8 The Chief Secretary, UT of Jammu & Kashmir, Jammu/Srinagar.
- 9 The Chief Secretary, Government of Rajasthan, Jaipur.
- 10 The Commissioner/Secretary, Government of Ladakh, Leh.
- 11 The Registrar General, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
- 12 The Registrar General, High Court of Rajasthan, Jaipur.
- 13 The Director (Financial), Union Territory of Jammu & Kashmir, Jammu/Srinagar.
- 14 The Accountant General, Rajasthan, Jaipur.
- 15 The President's Secretariat, (CA.II Section), New Delhi
- 16 PS to Principal Secretary to the Prime Minister, PM Office, South Block, New Delhi.
- 17 Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 18 PS to MLJ/PS to MOS (L&J)/PPS to Secretary (J).
- 19 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
(Arun Kumar Aggarwal) 11/10/2022.

Section Officer (Appointments)

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